

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-1647(ND)2019
IA-4170/2023

IN THE MATTER OF:
Mr. Kumud Mishra

... **Appellant/Petitioner**

Versus

M/s. Reverse Logistics Company Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent : Adv. LR Goyal, Adv. Hrithik Goyal, For R-1-Axis
Bank IA-4170-IB-1647/2019

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.05.2024.

(COURT OFFICER)